

2010

HIGH COURT, CALCUTTA
APPELLATE SIDE
CORRIGENDUM

No. 5212 –R(JS).

Dated, Calcutta, the 18th June, 2010.

In the Notification No. 4491-RJS) dated 15th May, 2010 and subsequent Notification No. 5083-R(J.S.) dated 15.06.10 the list of eligible judicial officers for promotion to the cadre of District Judge (Entry Level) in the West Bengal Judicial Service – 2010 through Limited Competitive Examination have been published. In the Notification No. 5083-R(J.S.) dated 15.06.10 the name of Sri Sandip Kumar Manna, ACJM, Durgapur, appearing under Serial No. 69 will be treated as omitted on account of his non-fulfillment of eligibility criteria and the admit card issued in his favour for purpose be treated as cancelled.

The Serial Numbers mentioned against the names of the Judicial Officers in the said list, subsequent to Sl. No. 68 hereby stand modified.

This is for general information to all concerned.

BY ORDER,

Sd/-

(R. N. Bhattacharya)

Registrar (Judicial Service),

High Court, Appellate Side, Calcutta.